

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)**  
**TIS HAZARI COURTS: DELHI**

**ORDER**

The following Officials (Group-C) posted in the Tis Hazari Courts are hereby detained and directed to report for duty to the Office of Central District Legal Services Authority (CDLSA) in connection with National Lok-Adalat to be held on 09.05.2026 (Second Saturday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Place of present posting	Mobile No.
1.	Savita EC: 87276755	Office Pool, Admn.III, Central, THC	8010998100
2.	Kunal EC: 79779951	Office Pool, Admn.III, Central, THC	8750204516
3.	Manish Kumar EC: 70918824	Ms. Divya Gupta, Ld. ARC-02, Central, THC	8383863784
4.	Parveen Dayma EC: 25832344	Office Pool, Admn.III, Central, THC	9811232387
5.	Rohit EC: 36735288	Sh. Raghav Sharma, Ld. CJ-07, Central, THC	8570919282
6.	Rajiv Kumar EC: 33014315	Office Pool, Admn.III, Central, THC	8588965154
7.	Rakesh Kumar EC: 90863	E-Sewa Kendra & Suvidha Kendra, Central, THC	9873889347
8.	Hari Prasad Maurya EC: 56551470 / 90444	Sh. Sumeet Anand, Ld. DJ-11, Central, THC	9910195695
9.	Sunil Kumar EC: 43712588 / 10874	Office Pool, Admn. Branch-III, Central, THC	9958919305
10.	Akshay EC: 82248622	General Branch, Central, THC	9650830517
11.	Pawan Kumar EC: 44836723	Sh. Balwinder Singh, Ld. ASJ FTSC (POCSO), Central, THC	9812566539
12.	Harpreet Singh EC: 23922109	Sh. Chander Mohan, Ld. DJ-14 LAC, Central, THC	8595643639
13.	Satish Prasad Singh EC: 70429278	Sh. Rakesh Pandit, Ld. DJ CC-13, Central, THC	8076393661
14.	Sunita Dua EC: 43933693	R & I Branch, Central, THC	9210070837

Note:- Non-compliance of the above directions or proceeding on leave shall be viewed seriously.



(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

26174 - 194

No. \_\_\_\_\_ Admn-III/HQs/Delhi/2026

Dated, Delhi the 07 MAY 2026

Copy forwarded for information & necessary action to:

1. Personal Office of the undersigned.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.